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MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 30187-30276
/Genl./Circulation/West/TIIC/2025

Dated, Delhi the 04/11/22

Sub:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 45644-45657/R.R (Sessions)/South/Saket/2024 dated 01.11.2025 along with its enclosure i.e. Mark 'A' (Record of 78 Cases in which all Criminal Appeals/Revisions for the year 2017 are identified by Record Room (Sessions), South District during the period w.e.f. 01.10.2025 to 15.10.2025 for weeding out) bearing diary no. 11385 dated 03.11.2025 received, on the subject cited above, from Ms. Manika, Ld. Officer In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 78 Cases in which all Criminal Appeals/Revisions for the year 2017 are identified by Record Room (Sessions), South District during the period w.e.f. 01.10.2025 to 15.10.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : rrst.ddc@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 78 Cases in which all Criminal Appeals/Revisions for the year 2017 are identified by Record Room (Sessions), South District during the period w.e.f. 01.10.2025 to 15.10.2025 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosures can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
3. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) - 05/
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

45644-45657

No. _____/R.R (Sessions)/South/Saket/2024

Dated: 01/11/25

To.

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.: Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 78 cases in which all Criminal Appeals/Revisions, for the year, 2017 in Record Room (Sessions), South District, identified during the period w.e.f. 01.10.2025 to 15.10.2025, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on layers to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room Sessions through official e-mail id i.e. rrst.ddc@ddc.nic.in within 15 days. If reply not received at the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(Manika)

Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-'A'.

							MARK 'A'
SL. NO.	CNR/CIS NO.	CASE NO.	CASE TITLE	DATE OF DECISION	DECIDED AS	GOSHIWARA NO.	COURT NAME
1.	DLST010002322016	CA NO.8063/2016	MOHD. ASIF VS STATE	19.07.2017	DISPOSED OFF	475/F/2017	MS. ASHA MENON, THEN LD. DISTT. & SESSION JUDGE, SOUTH.
2.	DLST010000322013	CA NO.8032/2016	BHAJAN LAL VS STATE	28.07.2017	DISPOSED OFF	477/F/2017	MS. ASHA MENON, THEN LD. DISTT. & SESSION JUDGE, SOUTH.
3.	DLST010081652017	CA NO.255/2017	CAD CAM MASTERS VS DINESH MEHRA	24.11.2017	WITHDRAWN	491/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.
4.	DLST010062512016	CR NO.8434/2016	KANNI LAL VS NABBY@ BHAGAT	03.02.2017	DISMISSED	492/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
5.	DLST010068032016	CA NO.8321/2016	MANISH GHAI VS ANUJ GHAI	03.02.2017	DISMISSED	493/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
6.	DLST010064262016	CR NO.8436/2016	NIRMALA DEVI VS STATE	08.02.2017	DISMISSED	494/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
7.	DLST010058032016	CR NO. 8406/2016	MUSTKEEM AHMAD VS STATE	09.02.2017	DISMISSED	495/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
8.	DLST010033692016	CR NO.8336/2016	USHA GUPTA VS RAM RATI	10.02.2017	DISMISSED	496/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
9.	DLST010003052017	CR NO.04/2017	ARCHANA YADAVA VS STATE	12.01.2017	WITHDRAWN	497/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
10.	DLST010057112016	CR NO.8407/2016	SMALL FARMERS AGRIBUSINESS CONSORTIUM VS LADAKH FOODS LTD.	13.02.2017	DISMISSED	498/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
11.	DLST010061952016	CR NO.8420/2016	METENUEO KECHU VS STATE	15.02.2017	DISMISSED	499/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
12.	DLST010061962016	CR NO.8421/2016	METENUEO KECHU VS STATE	15.02.2017	DISMISSED	500/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
13.	DLST010061972016	CR NO.8422/2016	METENUEO KECHU VS STATE	15.02.2017	DISMISSED	501/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
14.	DLST010012582017	CR NO.62/2017	MADHU GUPTA VS STATE	18.02.2017	DISMISSED	502/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
15.	DLST010042722016	CA NO.8272/2016	AJILO PATRICK VS STATE	23.02.2017	REMAND BACK	505/F/2017	MS VRINDDA KUMARI SPECIAL

16.	DLST010003912014	CR NO.8054/2016	GHANSHYAM DASS VS ANJANA CHOKRA	28.02.2017	DISMISSED	506/F/2017	JUDGE (CBI, PC ACT), SOUTH. MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
17.	DLST010067642016	CA NO.8320/2016	M/S INTJO PROJECT LTD VS DHAWAL KUMAR SHRIVASTWA	18.01.2017	SET ASIDE	507/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
18.	DLST010070262016	CR NO.8452/2016	BEER SINGH VS STATE	18.01.2017	SET ASIDE	508/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
19.	DLST010007232017	CR NO.41/2017	SACHIN TANWAR VS STATE	28.01.2017	ALLOWED	509/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
20.	DLST010055512016	CR NO.8394/2016	SHIVH CHARAN VERMA VS STATE	30.01.2017	DISMISSED	510/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
21.	DLST010067072016	CA NO.8318/2016	RAJPAL VS STATE	31.01.2017	ALLOWED	511/F/2017	MS VRINDDA KUMARI SPECIAL JUDGE (CBI, PC ACT), SOUTH.
22.	DLST010037222017	CA NO.139/2017	NARESH VS SUMAN	07.07.2017	DISPOSED OFF	512/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
23.	DLST010047932017	CA NO.172/2017	SUJOY GUPTA VS STATE	07.07.2017	DISPOSED OFF	513/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
24.	02406R0260032016	CA NO.8111/2016	BALIBIR SINGH CHANDOK VS MAJOR KULDEEP SINGH	14.07.2017	DISPOSED OFF	514/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
25.	02406R0260042016	CA NO.8110/2016	BALIBIR SINGH CHANDOK VS MAJOR KULDEEP SINGH	14.07.2017	DISPOSED OFF	515/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
26.	02406R0260032016	CA NO.8109/2016	BALIBIR SINGH CHANDOK VS MAJOR KULDEEP SINGH	14.07.2017	DISPOSED OFF	516/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
27.	02406R0260032016	CA NO.8112/2016	BALIBIR SINGH CHANDOK VS MAJOR KULDEEP SINGH	14.07.2017	DISPOSED OFF	517/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
28.	DLST010009612017	CR NO.36/2017	KAILASH CHAND VS STATE	20.04.2017	PARTLY ALLOWED	518/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
29.	DLST010038472017	CR NO.195/2017	KUNAL KHANNA VS SUMAN DEVI	03.07.2017	DISPOSED OFF	519/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
30.	DLST010038462017	CR NO.194/2017	KUNAL KHANNA VS DR. SUMAN SHAHI	03.07.2017	DISPOSED OFF	521/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
31.	DLST010038442017	CR NO.192/2017	KUNAL KHANNA VS DR. SUMAN SHAHI	03.07.2017	DISPOSED OFF	520/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
32.	DLST010014652017	CR NO.70/2017	RAKESH KUMAR SHARMA VS	07.07.2017	DISMISSED	522/F/2017	MS SAVITA RAO SPECIAL JUDGE

			SURENDER KUMAR GUPTA				(CBI-01, PC ACT), SOUTH.
33.	DLST010058692016	CR NO.8411/2016	FIBERFILL INTERIORS AND CONSTRUCTIONS VS BIRLA INSTITUTE OF MANGEMENT TECH.	11.07.2017	DISMISSED	523/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
34.	DLST010039272017	CR NO.8355/2016	M/S INTERGEST INDIA INTL LTD VS DLF(P) LTD	15.07.2017	DISPOSED OFF	526/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
35.	DLST010071692016	CR NO.8455/2016	JOGINDER KUMAR GOYAL VS STATE	15.07.2017	DISMISSED	527/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
36.	DLST010037722017	CA NO.185/2017	HARBHAJAN SINGH SANDHU VS HAMPSHIRE HOTEL & RESORT	19.07.2017	DISPOSED OFF	528/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
37.	DLST010037742017	CA NO.187/2017	HARBHAJAN SINGH SANDHU VS HAMPSHIRE HOTEL & RESORT	19.07.2017	DISPOSED OFF	529/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
38.	DLST010231432015	CR NO.8030/2016	BHUPENDER SINGH VS SHYAM GUPTA	25.07.2017	DISMISSED	531/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
39.	DLST010003012017	CR NO.12/2017	MANJIT YADAV VS STATE	29.07.2017	DISMISSED	532/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
40.	DLST010042862017	CR NO. 217/2017	PRAVEEN CHAKRVERTY VS STATE	01.08.2017	DISMISSED	616/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
41.	NA	CR NO. 180/2017	BHARAT PANDEY VS PREM SUD	01.08.2017	DISPOSED OFF	617/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
42.	NA	CA NO. 8329/2016	MEENU VS UMESH BABU	05.08.2017	DISPOSED OFF	618/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
43.	NA	CA NO. 36/2016	SATYAPAL AWANA VS MONU	09.08.2017	DISMISSED	619/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
44.	NA	CR NO. 8439/2016	STATE V ABHISHT CHOUDHARY	11.08.2017	PARTLY ALLOWED	622/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
45.	NA	CA NO. 4/2017	AMAR SINGH VS STATE	11.08.2017	DISPOSED OFF	623/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
46.	DLST010009952017	CR NO. 51/2017	VINOD THOMAS VS DEVVRAT IMPEX PVT. LTD.	19.08.2017	DISPOSED OFF	624/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
47.	NA	CR NO. 65/2017	VINOD THOMAS VS DEVVRAT IMPEX PVT. LTD.	19.08.2017	DISPOSED OFF	625/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
48.	DLST010009932017	CR NO. 49/2017	VINOD THOMAS VS DEVVRAT IMPEX PVT. LTD.	19.08.2017	DISPOSED OFF	626/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.

49.	NA	CR NO. 47/2017	AMIT MOHANLAL SARAF VS DEVVRAT IMPEX PVT. LTD.	19.08.2017	DISPOSED OFF	627/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
50.	NA	CR NO. 48/2017	AMIT MOHANLAL SARAF VS DEVVRAT IMPEX PVT. LTD.	19.08.2017	DISPOSED OFF	628/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
51.	NA	CR NO. 46/2017	AMIT MOHANLAL SARAF VS DEVVRAT IMPEX PVT. LTD.	19.08.2017	DISPOSED OFF	629/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
52.	NA	CR NO. 01/2017	AMIT MOHANLAL SARAF VS DEVVRAT IMPEX PVT. LTD.	19.08.2017	DISPOSED OFF	630/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
53.	NA	CR NO. 65/2017	VINOD THOMAS VS DEVVRAT IMPEX PVT. LTD.	19.08.2017	DISPOSED OFF	631/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
54.	DLST010016172016	CR NO. 8233/2016	O.S. SHEKHAWAT VS STATE	21.08.2017	DISPOSED OFF	632/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
55.	DLST010016752016	CR NO. 8237/2016	O.S. SHEKHAWAT VS STATE	21.08.2017	DISPOSED OFF	633/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
56.	DLST010016722016	CR NO. 8234/2016	O.S. SHEKHAWAT VS STATE	21.08.2017	DISPOSED OFF	634/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
57.	DLST010016742016	CR NO. 8236/2016	O.S. SHEKHAWAT VS STATE	21.08.2017	DISPOSED OFF	635/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
58.	NA	CA NO. 185/2017	HARISH KUMAR BHARDWAJ VS NAVEEN KUMAR BHARDWAJ	22.08.2017	DISPOSED OFF	636/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
59.	NA	CR NO. 8464/2016	PRADEEP PRADHAN & ANR VS STATE	22.08.2017	DISPOSED OFF	637/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
60.	NA	CA NO. 8300/2016	SATBIR YADAV VS STATE	23.08.2017	DISPOSED OFF	638/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
61.	DLST010014672017	CR NO. 71/2017	RAJEEV KUMAR VS AMIT ANANAD	23.08.2017	DISPOSED OFF	639/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
62.	DLST010060572016	CR NO. 8308/2017	HARENDER SINGH VS STATE	23.08.2017	ABATED	641/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
63.	NA	CA NO. 8105/2016	GIRDHARI DATT JOSHI VS MADHU JOSHI	24.08.2017	WITHDRAWN	642/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
64.	NA	CR NO. 8441/2016	VINDO KUMAR VS STATE	26.08.2017	DISMISSED	643/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
65.	DLST010016062017	CA NO. 131/2017	MEETENDU KETHU VS NEETU JHARI	28.08.2017	DISPOSED OFF	644/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.

66.	DLST010036052017	CA NO.132/2017	METENUO KECHU VS NEETU JHARI	28.08.2017	DISPOSED OFF	645/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
67.	DLST010036072017	CA NO. 133/2017	METENUO KECHU VS NEETU JHARI	28.08.2017	DISPOSED OFF	646/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
68.	NA	CR NO. 156/2017	SUDHIR GUPTA VS UMA GUPTA	29.08.2017	DISPOSED OFF	647/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
69.	DLST010006252017	CA NO. 31/2017	SAKIR VS STATE	02.03.2017	WITHDRAWN	648/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
70.	DLST010003652017	CR NO. 39/2017	USHA JAIN VS RASRUNI HOSPITALITY PVT. LTD.	14.03.2017	DISMISSED	649/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
71.	DLST010054182016	CA NO. 8292/2016	RAHISUIDDIN SAIFI VS PARVEEN SAIFI	14.03.2017	DISMISSED	650/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
72.	DLST010063512016	CR NO. 8435/2016	SATISH AGGARWAL VS SHYAM LAL	15.03.2017	DISMISSED	651/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
73.	DLST010069482016	CA NO. 8328/16	STATE VS AJAY PAL	15.03.2017	MODIFIED	652/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
74.	DLST010000082017	CR NO. 04/2017	CANARA BANK VS STATE	16.03.2017	ALLOWED	653/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
75.	DLST010000092017	CR NO. 05/2017	CANARA BANK VS STATE	16.03.2017	ALLOWED	654/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
76.	DLST010055822016	CR NO. 8397/2016	M/S SURYAANSH HEALTHCARE PVT. LTD. VS STATE	16.03.2017	DISMISSED	655/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
77.	DLST010055812016	CR NO. 8396/2016	M/S S.S. REALTECH PVT. LTD. VS STATE	16.03.2017	DISMISSED	656/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
78.	NA	CR NO. 32/2015	JAGBIR TANWAR VS STATE	18.03.2017	DISMISSED	657/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.